

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No.68 of 2019

In the matter of :

B. PrashanthHegde

... Appellant

Vs.

State Bank of India & Anr.

...Respondents

Present:

Appellant: Mr. Sanjay R Hegde Senior Advocate, Mr. Pranjal Kishore, Advocate

Respondent: Mr. V.M. Kannan Advocate, Mr. Arjun Bhatia and Mr. Mukund.P.U, Advocate

ORDER

18.02.2020 Heard in part, the learned counsel for the Appellant. At request of the Respondent side the matter is adjourned to **28th February,2020.**

[Justice Venugopal M.]
Member (Judicial)

[V.P. Singh]
Member(Technical)

[Alok Srivastava]
Member(Technical)

sr/r/nn